

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 146/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Shama Parveen, Civil Judge (Jr. Div.), Pauri Garhwal is transferred and posted as Judicial Magistrate-I, Haldwani, vice Ms. Bhawna Pandey.

No. 147/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Jayshree Rana, 1st Additional Civil Judge (Jr. Div.), Nainital is posted as Civil Judge (Jr.Div.) Nainital, vice Shri Abhay Singh.

No. 148/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Ramesh Chandra, Civil Judge (Jr. Div.), Vikasnagar, District Dehradun is directed to hold Camp Court at Chakrata, District Dehradun for 03 days in a month.

No. 149/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Meenakshi Sharma, 1st Addl. Civil Judge (Jr. Div.), Haridwar is transferred and posted as Civil Judge (Jr. Div.), Khatima, Udham Singh Nagar, vice Shri Ravi Ranjan.

No. 150/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Bharti Manglani, Judicial Magistrate-III, Haridwar is transferred and posted as Civil Judge (Jr. Div.), Gairsen, District Chamoli, vice Shri Amit Bhatt.

No. 151/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Aishwarya Bora, Judicial Magistrate-I, Rudrapur is transferred and posted as Civil Judge (Jr. Div.), Roorkee, District Haridwar, vice Shri Kapil Kumar Tyagi.

No. 152/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Parul Thapliyal, Addl. Civil Judge (Jr. Div.), Khatima, Udham Singh Nagar is transferred and posted as Judicial Magistrate-I, Haridwar, vice Ms. Kanchan Chaudhary.

No. 153/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Amit Bhatt, Civil Judge (Jr. Div.), Gairsen, District Chamoli is transferred and posted as Civil Judge (Jr. Div.), Laksar, District Haridwar, vice Shri Rajnish Mohan.

No. 154/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Chandreshwari Singh, Judicial Magistrate-II, Dehradun is transferred and posted as Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal, vice Shri Amit Kumar.

No. 155/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Rajendra Kumar, Judicial Magistrate, Tanakpur, District Champawat is transferred and posted as Civil Judge (Jr. Div.), Rishikesh, District Dehradun, vice Ms. Anamika.

No. 156/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Krishtika Gunjiyal, 1st Addl. Civil Judge (Jr. Div.), Roorkee, District Haridwar is transferred and posted as Addl. Civil Judge (Jr. Div.), Khatima, Udham Singh Nagar, vice Ms. Parul Thapliyal.

No. 157/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Rajnish Mohan, Civil Judge (Jr. Div.), Laksar, District Haridwar is transferred and posted as Civil Judge (Jr. Div.), Tanakpur, District Champawat, vice Ms. Mamta Pant.

No. 158/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Puneet Kumar, Civil Judge (Jr. Div.), Rudrapur is transferred and posted as 1st Addl. Civil Judge (Jr. Div.), Roorkee, District Haridwar, vice Ms. Krishtika Gunjiyal.

No. 159/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Prakash Chandra, Civil Judge (Jr. Div.), Jaspur, Udham Singh Nagar is transferred and posted as Judicial Magistrate-II, Dehradun, vice Ms. Chandreshwari Singh.

No. 160/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Bhawna Pandey, Judicial Magistrate-I, Haldwani, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Haldwani, District Nainital, vice Shri Dayaram.

No. 161/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Rizwan Ansari, Civil Judge (Jr. Div.), Chakrata, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Dehradun, vice Shri Mithilesh Pandey.

No. 162/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Kanchan Chaudhary, Judicial Magistrate-I, Haridwar is posted as 1st Addl. Civil Judge (Jr. Div.), Haridwar, vice Ms. Meenakshi Sharma.

No. 163/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Laval Kumar Verma, Civil Judge (Jr. Div.), Ukhimath, District Rudraprayag is transferred & posted as Judicial Magistrate-I, Rudrapur vice Ms. Aishwarya Bora.

No. 164/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Pallavi Gupta, Judicial Magistrate-IV, Dehradun is transferred & posted as Civil Judge (Jr. Div.), Rudrapur vice Shri Puneet Kumar.

No. 165/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Urvashi Rawat, 1st Addl. Civil Judge (Jr. Div.), Haldwani, District Nainital is posted as Judicial Magistrate, Rishikesh, District Dehradun vice Shri Alok Ram Tripathi.

No. 166/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Chairab Batra, 1st Addl. Civil Judge (Jr. Div.), Rudrapur is transferred & posted as Civil Judge (Jr. Div.), Jaspur, Udham Singh Nagar vice Shri Prakash Chandra.

Note: The above transfer orders will come into force w.e.f. 15.06.2020.

By Order of the Court,

Sd/-

(Hira Singh Bonal)

Registrar General

No.2549/UHC/Admin.A/2020

Dated: June 11, 2020

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.

10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. Chief Treasury Officer (s), Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag and Udham Singh Nagar.
15. Officers concerned.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/Assistant concerned.

**Assistant Registrar
Admin.A**